## MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING SEPTEMBER 2020 (data as on 12.10.2020)

Nature of incident	No. of cases registered	No. of cases disposed	Pendency as on date
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	4	4	331
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	206	151	3142
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	5	12	581
BONDED LABOUR (Inc. Code 601)	20	75	813
CHILDREN (Inc. Code 100-117)	52	57	570
WOMEN (Inc. Code 1300-1316)	450	446	2255
SC/ST/OBC (Inc. Code 1900-1909)	124	108	660
OTHERS	6163	6060	9249
Total	7024	6913	17601

## SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of September 2020

	No. of cases registered	No. of cases disposed	Pendency as on date
SUO-MOTU	4	5	141
HRD	7	8	139

## Cases where NHRC recommended Monetary relief during the month of September 2020

Incident_Name	No of Cases	Amount
MALFUNCTIONING OF MEDICAL PROFESSIONALS	2	500000
CUSTODIAL DEATH (Judicial)	4	1100000
ABUSE OF POWER	2	400000
FAILURE IN TAKING LAWFUL ACTION	5	650000
ILLEGAL ARREST	1	100000
ALLEGED CUSTODIAL DEATHS IN POLICE CUSTODY	1	300000
ABDUCTION, RAPE AND MURDER	1	25000
GANG RAPE	1	300000
SEXUAL HARASSEMENT (GENERAL)	1	100000
INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIAL	3	450000
DEATH IN LOCK UP OF REVENUE AUTHORITIES	1	300000
MOB LYNCHING	1	100000
RAPE OF SC	1	200000
TOTAI	24	4525000